

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O. A. No.60/1239/2017**

**Date of decision: 14.12.2017**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

Leela Ram aged 52 years son of Sayala Ram, Sweeper resident of House No.2274, Sector 52, Chandigarh. Group D.

**... APPLICANT  
VERSUS**

1. State of Union Territory Chandigarh through Secretary to the Home Secretary, Chandigarh.
2. The Secretary, State Transport Authority, Sector-18, U.T. Chandigarh.
3. The Deputy Commissioner cum Estate Officer, U.T. Chandigarh, Sector-17, Chandigarh.

**... RESPONDENTS**

**PRESENT:** Mr. Barjesh Nandan, counsel for the applicant.

**ORDER (Oral)**

...

**SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the applicant seeks permission to withdraw this O.A. to enable him to file a fresh one on the same cause of action with better particulars.
2. Ordered accordingly.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 14.12.2017.

Place: Chandigarh.

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